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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(CAA) No. 369/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Bihani Educare Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. D.N. Sharma, Advocate  
Bidisha Achari, Pr.CS

} Applicants

Bidisha Achari  
07/02/2018.

2. TIAINLA  
Dy Director

O/o RD (ER)  
Ministry of Corporate  
Affairs

7.2.18

**ORDER**

Ld. Counsel for the petitioner as well as the Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard regarding the objection in the reply affidavit filed by the Regional Director. Reserved for order.

sd

(Jinan K.R.)  
Member (J)